

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) This Ministry has not permitted any re-testing of drugs by National Laboratories in the presence of representatives of foreign manufacturer during the last three years.

(b) and (c). Do not arise.

Industrial Plots in Chandigarh

10021. SHRI RAVI NARAYAN PANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Chandigarh Administration allotted Industrial plots to the public during last three years, if so, the details thereof;

(b) whether it is a fact that some of the allottees have not been given possession of plots so far; and

(c) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Primary Health Centres with UN Assistance

10022. SHRI D. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State the names of the States where buildings were constructed for primary health centres and sub-centres with the fund from the United Nations and those States in which such projects are in progress?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

Primary Health Centres and Sub-Centres were constructed in the States of Bihar and Rajasthan under Area Project Scheme implemented during 1981-87 and 1980-86 respectively with the assistance of United Nations Fund for Population Activities (UNFPA). Currently, a Phase-II Area Project is in progress in the States of Rajasthan with UNFPA assistance and this project also envisages construction of such health centres.

Increase in Ceiling Price of Land in Punjab

10023. SHRI KESHARI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have fixed a minimum ceiling of Rs. 5,000/-, per marla of land, in Punjab for executing sale deed/Registry even for the backward and remote areas like Kaki Pind, Joginder Nagar, etc. falling under the Jalandhar Cantonment;

(b) if so, the reasons for this sudden decision of Government affecting mostly the poor people; and

(c) the corrective steps proposed to be taken in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Complaints About Sanjay Gandhi Post Graduate Institute of Medical Sciences, Lucknow

10024. SHRI MANDHATA SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any complaints have been